

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

I/5

APPLICATION NO. _____ OF

Applicant (s)

Respondent (s)

Advocate for
Applicant (s)Advocate for
Respondents (s)

Notes Of the Registry	Orders Of The Tribunal
<p>O.A. No.: 22/2005 <u>Date of order:</u> 20.01.2005</p> <p>Mr. Kuldeep Mathur, counsel for the applicant.</p> <p>Heard the learned counsel for the applicant.</p> <p>The learned counsel for the applicant wants to withdraw this Original Application with liberty to file a fresh one. Hence, the Original Application is dismissed as withdrawn. The applicant is free to file fresh Original Application, in case, the candidates junior to the applicant are called for selection for the post of AMM, as apprehended by him.</p> <p><i>(M.K. Misra)</i> Adm. Member</p>	<p><i>(Kuldeep Singh)</i> Vice Chairman</p> <p><i>R/C Section Officer 27/01/09 for Kuldeep Mathur A.M.</i></p> <p><i>Post office destroyed in my presence on 08/1/2014 under the supervision of Section Officer (S) as per order dated 18/1/2013</i></p> <p><i>Section Officer (Record)</i></p>